

RDX Arms and Equipment seized in Delhi

3065. SHRIMATI VEENA VERMA:
SHRI SUSHILKUMAR
SAMBHAJIRAO SHINDE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether huge quantities of RDX and terrorists' arms and equipments were seized in Delhi in June this year;

(b) if so, the details of the seizures and the persons apprehended in connection therewith;

(c) the modus operandi of connected terrorists outfit; and

(d) the details of any other terrorist activities and arms hauls made during the period since June this year?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) and (b) A statement containing the requisite information is enclosed. (See below)

Statement

Details regarding seizures and persons apprehended in connection with possession of huge quantity of RDX and terrorists arms and equipments

| Sl. No. | Names of the arrested persons | Arms/Ammunitions & explosive seized | Date of seizure |
|---------|--|--|-----------------|
| 1. | Farooq Ahmed Khan S/o Gulam Qadir Khan r/o Janglat Mandi, Anantnaga (J&K) | 1. AK-56 rifle, 2. magazines with 59, cartridges | 7.6.1996 |
| 2. | Mrs. Farida Dar w/o Mohd. Maqbool Dar r/o House No. 1, Dilsaz Colony, Natipora Srinagar, J&K. | 1. 325 kg. RDX 5 timers | 7.6.1996 |
| 3. | Mahinder Pal Singh Khalsa | 1 AK-56 rifle with 2 magazines, 60 cartridges, 3 Kg. RDX, 2 Chinese grenades | 12.6.1996 |
| 4. | Mohd. Naushad s/o Abdul Rasheed r/o P-7, DDA Flats, Turkman Gate, Delhi. | 1. 150 Kg. RDX 1 timer, 1 Gas Cylinder 1 detonator and other tools to make IED. | 15.6.1996 |
| 5. | Mohd. Ali Bhatt s/o Hazi SherAli r/o Hasnabad, Rainawari, Srinagar. | 500 grms. RDX 2 detonators & 1 Binocular | 27.6.1996 |
| 6. | Mirza Nissar Hussain s/o Mirza Ali Mohd. r/o Khan Kai Mohalia, Namchabal, near CM. College, Srinagar. | 1 stick hand grenade | 27.6.1996 |
| 7. | Latif Ahmed Waza s/o Gulam Mohd. Waza r/o Smaswari, near CM. College, Srinagar. | 2 IED, 2 hand grenades | 27.6.1996 |

(c) The interrogation of the arrested persons in connection with the Lajpat Nagar bomb blast case revealed that the man behind the sinister plan to cause bomb blasts in various parts in the country was based in Pakistan and was motivated and financed by IRI. The RDX used in the bomb blast was brought into India via Nepal.

(d) In seven other cases registered in Delhi from 1.6.1996 to 19.8.1996, twelve persons were arrested by the Delhi Police but no arms and ammunition were recovered from them.

राज्य कार्यालयों में हिन्दी के प्रयोग पर प्रतिबन्ध

3066. श्री ईश दत्त वादवः

श्री कनकसिंह घोहनसिंह मंगरीला:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि कुछ राज्यों ने अपने राज्य कार्यालयों और शिक्षा संस्थानों में हिन्दी के प्रयोग पर प्रतिबन्ध लगा दिया है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) इस संबंध में सरकार की प्रतिक्रिया क्या है?

गृह मंत्री (श्री इन्द्रजीत गुप्त): (क) सरकार को ऐसी सूचना नहीं है।

(ख) तथा (ग) प्रश्न ही नहीं उठता।

Meeting of National Road Safety Council

3067. SHRI V. HANUMANTHA RAO: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) by when is the first meeting of the National Road Safety Council likely to be called;

(b) the reasons for not calling the meeting of this Council; and

(c) the steps proposed to utilise the services of the National Road Safety Council?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) and (b) Meetings of the National Road Safety Council are held from time to time and the last meeting was held on December, 1994. Thereafter the Council has been reconstituted. The meeting of the reconstituted Council is proposed to be held in near future.

(c) Various steps to check road accidents are taken by the State Governments in accordance with the local situations. However, the Central Government provides policy guidelines which are formulated on the advice of members of the National Road Safety Council.

Stagnation in ex-servicemen working in Ordnance Factories

3068. SHRI GHUFRAN AZAM: Will the Minister of DEFENCE be pleased to state:

(a) whether the ex-servicemen who joined in early 80's in different units of Ordnance Factories Board have been stagnating in the same posts for the last 16-17 years;

(b) whether despite assurances, the Ex-servicemen have not been rehabilitated with proper position/remuneration/promotion; and

(c) whether Government would direct the Ordnance Factories Board to review the matter to draw up amelioration schemes for them?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N SOMU): (a) to (c) Ex-servicemen are treated on par with all other similarly placed employees. Except for pay protection which is given according to orders in force at the time of their civilian employment, no weightage/reservation is admissible to ex-servicemen in respect of seniority or promotion. Promotions depend upon vacancies available, *inter-se* seniority, and individual merit. No assurance was given to the ex-servicemen regarding time bound promotion at the time of their appointment in the ordnance factories.

Bridges built on National Highways in Karnataka

3069. SHRI JANARDHAN POOJARY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of bridges built on National Highways in Karnataka during the last two years;

(b) the number of bridges proposed to be built during the current year and next year; and

(c) the steps taken for speedy completion of bridges where the work has been delayed?